

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**O.A. No.60/728/2018
M.A. No.60/703/2019**

Date of decision: 21.08.2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. A.K. BISHNOI, MEMBER (A).**

...

Karnail Singh, S/o Gurdev Singh, aged 54 years, Junior Assistant, Department of Urban Planning, now posted in Department of Sports, Sector-42, Chandigarh Administration, Chandigarh. Group C.

... APPLICANT

VERSUS

1. The Chandigarh Administration through its Secretary, Department of Urban Planning (4th Floor), U.T. Chandigarh, Deluxe Building, U.T. Secretariat, Sector-9, Chandigarh.
2. The Chief Architect, Department of Urban Planning, Chandigarh Administration, Deluxe Building, U.T. Secretariat, Sector-9, Chandigarh.
3. The Senior Town Planner, 5th Floor, Department of Urban Planning, U.T. Deluxe Building, U.T. Secretariat, Sector-9, Chandigarh.
4. Sh. Nitin Kumar, Senior Assistant, Office of Senior Town Planner, 5th Floor, Department of Urban Planning, Deluxe Building, U.T. Secretariat, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Sh. Shashi Bhushan Nagpal, counsel for the applicant.
Sh. Rajesh Punj, counsel for the respondents No.1 to 3 along with Smt. Rajni Bindre, Sr. Asstt.
Sh. J.R. Syal, counsel for respondent no.4.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the parties are in agreement that respondents were to hold review DPC for promotion to the post of Senior Assistant but

they could not do so due to pendency of this O.A. Therefore, a plea has been raised by learned counsel for the applicant that this O.A. may be disposed of with a direction to the respondents to consider the case of the applicant also along with other eligible persons, as per rules, which is not opposed by counsel for the respondents.

2. Ordered accordingly.
3. Pending M.A. also stands disposed of as such.

(A.K. BISHNOI)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 21.08.2019.

Place: Chandigarh.

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